

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2024/ 26.


Date: 17/01/2024

Pursuant to the Notice No. RHC/Exam.Cell/JPA/2023/1707 dated 15.09.2023, following candidates declared successful in the recruitment to the post of Junior Personal Assistant, are hereby appointed as Junior Personal Assistant (Probationer Trainee) in the establishment of Rajasthan High Court, on the fixed remuneration of Rs. 23700/- per month initially for a period of two years from the date of joining as prescribed by the State Govt. vide its notification dated 30.10.2017:-

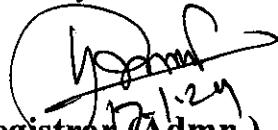
S.N.	Roll No.	Name of Candidates Sarva Shri/Ms./Smt.	Date of Birth	Male/ Female	Cat./Sub. Cat.	Place of Posting
1	351819	CHARUL GAKHAR	25.10.1999	FEMALE	GENERAL	JODHPUR
2	354217	LALIT MOHAN	31.12.1995	MALE	GENERAL	JODHPUR
3	351952	DEEPAK	03.07.2000	MALE	GENERAL	JODHPUR
4	354532	MANILA ARORA	29.03.1999	FEMALE	GENERAL	JODHPUR
5	354946	MINKI JUNEJA	23.05.2000	FEMALE	GENERAL	JODHPUR

Appointment of above mentioned candidates is subject to following conditions :-

1. Appointment on the post of Junior Personal Assistant is purely temporary in nature for a period of two years and the same will be extended further on the basis of work performance and conduct of the incumbent.
2. No candidate shall be allowed to join service until he / she provides required documents / affidavit / certificates which was / were not submitted by the candidates at the time of documents verification.
3. Services of incumbent shall be liable to be terminated at any time without prior notice on the basis of statutory constraint / objection, if their services are not found satisfactory during the probation period of two years.
4. Appointment of incumbent would be liable to be terminated without prior notice, if adverse report or concealment of any relevant fact(s) is found in the Police verification of the candidates.
5. No Annual Grade Increment, allowances and honorarium shall be allowed to incumbents during the probation period.
6. The incumbents must submit medical fitness certificate as prescribed in Rule 10 of Rajasthan Services Rules, 1951 at the time of joining.
7. Incumbents are directed to join their duties at their place of posting on or before **30.01.2024** in the office of Registrar (Administration), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur failing which, their appointment order shall stand canceled automatically without any further notice.



8. Pay of the probationer trainee Junior Personal Assistant will be fixed in the pay Matrix Level 10 (33800-1,06,700) after successful completion of probation period and they will be entitled to get other allowances as per rules.
9. They will not get T.A. and joining time for this appointment.
10. Appointment of incumbents will also be subject to Rules and orders issued by the State Govt. from time to time.

By Order

Registrar (Admn.)

No:I/A(iii)(a)(1)06/2022/ 158

Date: 17/01/2024

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. All Joint Registrars / Dy. Registrars, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
4. Senior Librarian / Assistant Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. Dedicated Cell, Rajasthan High Court, Jodhpur.
6. Confidential Section, Rajasthan High Court, Jodhpur.
7. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
8. Leave Clerk / Bill Clerk / Service Records / Budget / GPF / S.I. Clerk Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
9. Concerned
10. Personal file.


Registrar (Admn.)